

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 353 of 2019**

**IN THE MATTER OF:**

**Surinder Kumar Jain.**

**...Appellant**

**Versus**

**M/s. Seriatim Land and Housing Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Varun Tandon, Advocate.**

**For Respondent: Mr. Pervinder, Advocate.**

**ORDER**

**23.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 13<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)